

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP(IB)No. 473/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th November 2017, 10.30 A.M

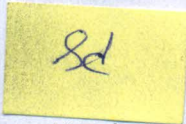
Name of the Company	Trilok Infracon (India) Pvt Ltd. -Vs- Forbesgunj Food Processing Pvt Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

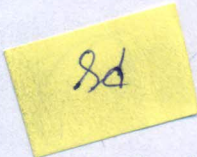
ORDER

No one is present from either side.

Its appears that by an order dated 09/11/2017 petition has been admitted u/s. 9 of the I & B Code, 2016 and IRP has been appointed. But till date the order has not been served on the IRP. Office is directed to send a copy of the order to IRP through e-mail and speed post and submit compliance of the order within 3 days from today.

List on **04/12/2017**.


(Jinan K.R.)
Member (J)


(V.P.Singh)
Member (J)